

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 114

C.P. (IB)/22(CH)2024

IN THE MATTER OF

Shiva Asphaltic Products Pvt. Ltd.

...Petitioner-Operational Creditor

Versus

SKS Nirman Vaanijay Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 13.05.2024

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 08.07.2024.

Sd/-

Court Officer